

Simplification of Modvat procedure

3145. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the All India manufacturers Organisation (AIMO) have submitted a memorandum to the Government requesting simplification of MODVAT procedures;

(b) if so, the details of changes sought; and

(c) the reaction of the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). All India Manufacturers' Organisation had mainly urged for the facility of payment of duty by small-scale assessee on quarterly basis and restoration of 75 per cent duty concession to small-scale units, as against the present relief of 10 percentage points. While the above mentioned demands were not found acceptable, major relaxations in Modvat were made in the Budget for 1987-88 for the benefit of trade and industry. These include provisions for refund of Modvat credit in cash against exports in bond, for receipt of inputs directly by job-workers for manufacture of intermediates, allowing of credit of duty in respect of inputs lying in stock and adjustment in Modvat credit if additional duty is demanded from input manufacturers in certain circumstances.

Proposal to streamline administrative services in Nationalised Banks

3146. SHRI RAM BAHADUR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any proposal to streamline the Administrative Services in the nationalised banks, particularly in the Syndicate Bank; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Streamlining the administrative and other

services in public sector banks is a continuous process and these matters are deliberated upon by the banks individually as well as jointly in consultation with Government.

Expenditure on Space Research Programme

3147. SHRI SOMNATH RATH : Will the PRIME MINISTER be pleased to state :

(a) the total estimated expenditure on India's Space Research Programme during the Seventh Five Year Plan; and

(b) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) The approved total estimated expenditure on India's Space Research Programme under the Science and Technology Sector during the Seventh Five Year Plan is Rs. 1075 crores.

(b) The main thrust in the Seventh Five Year Plan is to rapidly place satellite-based domestic broadcasting, communications and remote sensing on an operational basis and to develop indigenous launch systems for launching both communications and remote sensing satellites. The major projects under implementation or proposed to be taken up in the Seventh Plan under the S&T Sector include the Augmented Statellite Launch Vehicle Project for launching low-earth orbiting satellites of the 150 kg, class; the Polar Statellite Launch Vehicle for launching Remote Sensing Satellites of the 900 kg, class in polar sunsynchronous orbits; initiate development of the Cryogenic Engine and Stage for the Geo-synchronous Launch Vehicle, capable of launching INSAT satellites into geo-stationary orbit; the Stretched Rohini Series Satellites for carrying scientific payloads; the Indian Remote Sensing Satellite and the INSAT-II Test Spacecraft which will lead the way to operational second generation INSAT-II spacecraft during the 1990's.

Supreme Court Judgement regarding forfeiture clause in policies of LIC

3148. SHRI H. M. AHMED ;
SHRI SARFARAZ AHMAD ;
SHRI VILAS MUTTEMWAR ;